

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

7

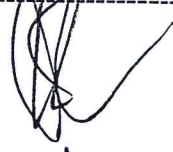


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

DR. K.S. RAVICHANDRAN KSR/2016	As per letterheads	
B. Dhanaraj -	U 2 R 7 & 9 -	
Sandhya Kumar	Per Respondent	
Per Cibi Vishnu		

ORDER

Counsel for Petitioners present. Counsel for Respondent present. Matter is  
adjourned. Put up along with other connected matters on 06.09.2018.

-54-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-54-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)